

RAJASTHAN HIGH COURT

No.24/PI/2020

Date – 03.09.2020

CIRCULAR

In view of prevailing situation of Covid-19 pandemic, in partial modification of this office previous Circular No.PI/2020/20 dated 12.06.2020, it is notified for all the subordinate courts/special courts/tribunals that till **30.09.2020**, no adverse orders would be passed in the cases where parties do not lead evidence and evidence would only be recorded in cases where the parties are desirous to do so, while ensuring all preventive measures and social distancing.

By Order


Registrar General

No.Gen/XV/42/2020/4678

Date – 03.09.2020

Copy forwarded to the following for information and necessary action:-

1. All the District & Sessions Judges with the request to circular the same amongst all the Presiding Officers of their judgeship.
2. Presiding Officers of all the Special Courts and Tribunals.
3. All the Bar Associations through the concerned District & Sessions Judges.
4. Registrar Classification, Rajasthan High Court, Jodhpur to upload the same on the official website of this office.


Registrar General